

O.A. No.180/01

ORDER DATED 3rd JULY, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)

Hon'ble Shri C.R. Mohapatra, Member (A)

Mr. K.C. Kanungo, Ld. Counsel appears for the applicant and submits that in the light of the subsequent development this matter has become ~~infroctuous~~. Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for Respondents is present.

Hence, this Original Application is dismissed as ~~infroctuous~~. The dismissal of the O.A. will not preclude the applicant to seek his remedy if ~~not~~ ^{any} available in subsequent stage.

Member (A)

Kappan
MEMBER (J)